

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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**NOTIFICATION**

**No: 1758**

**Dated: 02.04.2020**

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice) New Delhi's Notification No. K.13021/01/2020-US.I dated 29.01.2020, Hon'ble Shri Justice Rajnesh Oswal, took oath of office as a Judge of the Common High Court for the Union Territory of the Jammu and Kashmir and Union Territory of Ladakh, today on 2<sup>nd</sup> of April, 2020 at 12:30 P.M.

(Sanjay Dhar)  
Registrar General

**No:42944-63/GS**

**Dated:02.04.2020**

**Copy of the above forwarded to:**

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice, New Delhi).
2. Secretary General, Supreme Court of India, New Delhi.
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu and Kashmir.
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh.
5. Registrar General, High Court of \_\_\_\_\_  
..... for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K, Jammu.
7. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
.....for information of their Lordships..
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, U.T. of J&K, Civil Secretariat, Jammu for information.
9. Accountant General, J&K, Srinagar for information and necessary action (copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu
11. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
12. Registrar Judicial, High Court of J&K, Jammu / Srinagar.  
..... for information.
- ✓ 13. Registrar Computers, High Court of J&K for getting the same uploaded on the High Court Website.
14. Director, J&K, State Judicial Academy, Jammu for information.
15. Manager J&K, Press, Jammu / Srinagar for publication in the next issue of the Government Gazette.
16. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu / Srinagar.
17. Director Finance, High Court of Jammu and Kashmir, Main Wing, Jammu.
18. Accounts Officer, High Court of J&K, Jammu / Srinagar.  
..... for information and necessary action.
19. Office file.

Registrar General